

1979-80 to 1983-84, year-wise is as under :

Year	Amount (In Rs.)
1979-80	2,83,31,408
1980-81	3,50,55,546
1981-82	3,92,39,879
1982-83	3,99,67,460
1983-84	3,90,43,826

(b) The advertisements released by the Directorate of Advertising and Visual publicity are categorised as classified/classified-display or display advertisements. The former are response-oriented and mostly relate to recruitments, tender notices, etc. The display advertisements are motivational and educative in nature relating to such themes as National Integration, Family Welfare etc.

Proposal of DDA to Acquire the land at Anand Parbat and West Patel Nagar

5235. SHRI PRAKASH CHANDRA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether there is any proposal of the DDA to acquire land of Military Engineering Service at Anand Parbat and West Patel Nagar as shown by the survey of India map of 1972-73 ; and

(b) if so, how the D.D.A. propose to rehabilitate the civilians who are residing in those barracks since so many years ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) No, Sir.

(b) Question does not arise.

Amount Allocated by HUDCO to States for 1985-86

5236. SHRI V. SOBHANADRE-ESWARA RAO : Will the Minister of

WORKS AND HOUSING be pleased to state :

(a) the amount allocated by HUDCO to different States for 1985-86 ;

(b) whether in view of the steep rise in the cost of building material, Government will enhance the subsidy element as well as loan limits for construction of houses for weaker section ; and

(c) if so, the details thereof, reaction of Government and steps taken in this regard ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) During 1985-86, HUDCO proposes a tentative loan sanction target of Rs. 295.00 crores. The State-wise allocation is shown in the enclosed statement.

(b) and (c). The Government has already set up a Working Group to examine the existing pattern of financing of HUDCO. The terms of references of the Group includes *inter-alia* the question of revision of ceiling cost of various types of houses and increasing the quantum of loan assistance admissible from HUDCO. The Group is yet to submit its report. There is, however, no provision for the grant of subsidy by HUDCO to the weaker section for the construction of their houses.

Statement

Statewise Minimum Allocation for sanction of loans during 1985-86 assuming existing type of operations.

HUDCO Zone/ State/UT	Minimum allocation for loan sanction during April, 1985 to March 1986			
	Total	(Rural Rs. crores)	Urban	
1	2	3	4	
ZONE-I				
Assam	4.04	1.28	2.76	
Bihar	18.55	3.74	14.81	
Haryana	4.09	0.74	3.55	
Himachal Pradesh	1.38	0.56	0.82	
Jammu & Kashmir	3.83	1.72	2.11	
Manipur	0.63	0.20	0.45	
Meghalaya	0.51	0.20	0.31	
Nagaland	0.39	0.14	0.25	
Orissa	9.06	2.04	7.02	
Punjab	6.49	0.85	5.64	
Rajasthan	19.92	3.43	16.49	
Sikkim	0.13	0.06	0.07	
Tripura	0.45	0.15	0.30	
U.P.	29.50	5.81	23.69	
West Bengal	19.35	2.29	17.06	
A.N. Islands	0.12	0.06	0.06	
Arunachal Pradesh	1.77	0.59	1.18	
Chandigarh	0.47	—	0.47	
Delhi	5.84	0.02	5.82	
Mizoram	0.53	0.14	0.39	
ZONE-I	Total	127.05	24.02	103.03
ZONE-II				
Andhra Pradesh	23.66	3.59	20.07	
Gujarat	23.72	2.30	21.42	
Karnataka	19.67	2.40	17.27	
Kerala	8.87	1.12	7.75	
Madhya Pradesh	20.81	4.77	16.04	
Maharashtra	38.43	3.77	34.66	
Tamil Nadu	31.57	2.21	29.36	
Dadra Nagar Haveli	0.02	0.01	0.01	
Goa Daman & Diu	0.74	0.05	0.69	
Lakshadweep	0.01	—	0.01	
Pondicherry	0.45	0.01	0.44	
ZONE-II	Total	167.95	20.23	147.72
ZONE I+ZONE II		295.00	44.25	250.75